

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-15/2013(pt.I)/5127/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Abhijit Bhattacharyya,
District & Sessions Judge,
Darrang, Mangaldai.

Dated Guwahati, the th 15 June, 2023.

Sub:- **Casual leave with station leave permission.**

Ref:- Letter No. DJ(D)/4002 Dated 12.06.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 17.06.2023 along with station leave permission from the evening of 16.06.2023 till the morning of 19.06.2023**, as prayed for. The Civil Judge & Assistant Sessions Judge, Darrang, Mangaldai, in his absence, the Chief Judicial Magistrate, Darrang, Mangaldai and in her absence the in-charge Chief Judicial Magistrate, Darrang, Mangaldai would remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-15/2013(pt.I)/5127(A)/A, dated , 15-06-2023

Copy to:

✓1. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)
[Signature]